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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	·	
COMPANY PETITION/APPLICATION NO.	CP No.12/71/HDB/2016	
NAME OF THE COMPANY	Mack Soft Tech Private Limited	
NAME OF THE PETITIONER(S)	Quinn Finance	
NAME OF THE RESPONDENT(S)	Mack Soft Tech Private Limited	
UNDER SECTION	71	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Ms. Ferida Chapta	11		
Mr. Pervinda	17 .		

CP No. 12/71/HDB/2016

Quinn Finance Vs. Mack Soft Tech Private Limited

Date of order: 09.10.2017

Heard Shri Jayant Mehta and Ms. Shivambika Sinha, Learned Counsels for the Petitioner and Mr Pervinder Learned Counsel for the Respondents.

Post the case on 10.11.2017.

Member (T)

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Member (J)